From,

Registrar General, High Court of Judicature at Allahabad.

To,

The Director, Judicial Training & Research Institute, U.P., Vineet Khand, Gomti Nagar, Lucknow.

No. 241/Admin.(Services)/2025 Dated: Allahabad: May 12, 2025

Subject:Regarding the proposal of Nomination for "Two Days Special Training Programme on the Commercial Courts Act, 2015 & the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement Act, 2013" for all the Presiding Officers of Commercial Courts and LARRAS working in the State of Uttar Pradesh from 17.05.2025 to 18.05.2025 at JTRI, Lucknow.

Sir,

With reference to Institute's letter no. JTRI/2025-2700 dated 07.05.2025 on the above noted subject, I have been directed to inform you that the Hon'ble Court has been pleased to approve the proposal of "Two Days Special Training Programme on the Commercial Courts Act, 2015 & the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement Act, 2013", scheduled to be held on 17<sup>th</sup> & 18<sup>th</sup> May, 2025 at JTRI, Lucknow and to nominate all the Presiding Officers of Commercial Court and Land Acquisition, Rehabilitation and Resettlement Authority (LARRA) working in the State of Uttar Pradesh for participation in the said Two Days Special Training Programme.

I am, therefore, to request you to kindly take necessary actions accordingly.

With regards,

Yours sincerely,

sd/-(Satish Kumar Pushkar) Joint Registrar (Services) "For Registrar General"

No. 241(i)/Admin.(Services)/2025 Dated: May 12, 2025

Copy forwarded to:-

- **1.** The Principal Secretary (Law) & L.R., Government of U.P., Lucknow for kind information.
- 2. All the Presiding Officers, Commercial Courts, U.P. with the request to kindly participate in the aforementioned Two Days Special Training Programme at JTRI, Lucknow on 17<sup>th</sup> & 18<sup>th</sup> May, 2025 (Information available on Hon'ble Court's Website).
- 3. All the Presiding Officers, Land Acquisition, Rehabilitation and Resettlement Authority (L.A.R.R.A.), U.P. with the request to kindly participate in the aforementioned Two Days Special Training Programme at JTRI, Lucknow on 17<sup>th</sup> & 18<sup>th</sup> May, 2025 (Information available on Hon'ble Court's Website).

sd/-(Dhirul Tiwari) Assistant Registrar (Services) "For Registrar General"